

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
BA (SH) No. 65 of 2013

30.05.13

Heard Mr. VK Jindal, the learned senior counsel assisted by Mr. S Jindal, the learned counsel for the petitioner.

Bail application will be considered after perusal of CD.

Call for CD.

List this matter on 5.06.13.

Mr. ND Chullai, the learned PP is present.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(Cr1.)(SH) No. 7 of 2012

30.05.13

Heard Mr. H Abraham, the learned counsel for the petitioner as well as Mr. ND Chullai, the learned PP who submits that counter affidavit is not ready and prayed that at least 1(one) week's time may be granted.

Prayer is allowed.

However, the learned PP is directed to file the counter affidavit on the next date fixed.

List this matter on 6.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. Petn. (SH) No. 64 of 2012

30.05.13

Heard Mr. L Byrsat, the learned counsel for the petitioner.

List this matter on 28.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. Petn. (SH) No. 65 of 2012

30.05.13

Heard Mr. L Byrsat, the learned counsel for the petitioner.

List this matter on 28.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(Crl)(SH) No. 1 of 2013

30.05.13

Heard Mr. P Thapa, the learned counsel for the petitioner as well as Mr. S Sen Gupta, the learned Addl. PP.

The learned counsel for the petitioner prayed for extension of time.

Prayer is allowed.

List this matter on 6.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(Crl)(SH) No. 2 of 2013

30.05.13

Heard Mr. P Thapa, the learned counsel for the petitioner as well as Mr. S Sen Gupta, the learned Addl. PP.

The learned counsel for the petitioner prayed for extension of time.

Prayer is allowed.

List this matter on 6.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(Crl)(SH) No. 3 of 2013

30.05.13

Heard Mr. P Thapa, the learned counsel for the petitioner as well as Mr. S Sen Gupta, the learned Addl. PP.

The learned counsel for the petitioner prayed for extension of time.

Prayer is allowed.

List this matter on 6.06.13.

JUDGE

V. Lyndem.